191)

Declaration of Assets and Liabilities

Year 2024-2025

I, Aniket Kumar, son of Ashok Kumar, aged twenty Seven years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as Office Attendant give herein below the details of the assets (immovable, movable,

bank balance, etc.) of myself, my spouse and dependants*:

79(2) A.

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name N/A	
(i)	Cash	50,000	N/A	N/A	N/A		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	HDFC- 70,000 SBI-35,000 INB-10,000 CNB-2000 PO-2000	N/A	N/A	N/A	N/A	
(iii)	Bonds, Debentures and Shares in companies	HDFC Mutul Fund- 1,60,000/-	N/A	N/A	N/A	N/A	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Term Insurance Premium 1,06,042/- Per Year	N/A	N/A	N/A	N/A	
(v)	Motor Vehicles (details of make, etc.) HONDA Dream Yuga Bike		N/A	N/A	N/A	N/A	
(vi)	Jewellery (give details of weight and value) 80gms Rs.6,00,000 (approx.)		N/A	N/A N/A		N/A	
(vii)	Other assets, such as values of claims / interests		N/A	N/A	N/A	N/A	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Aniket Kr.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 3.2.23			
(a)	(i) Loans from Banks	N/A	N/A			
	(ii) Loans from financial institutions	Nil	Nil			
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	Nil	Nil			
	(b) dues to departments dealing with supply of water	Nil	Nil			
	(c) dues to departments dealing with supply of electricity	Nil	Nil .			
	(d) dues to departments dealing with telephones	Nil	Nil			

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NII PAN:- CRYPK6502N	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A		
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A		
	(iv) Property Tax	N/A	N/A		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110	1676	94387						
Gender	:-	M (M/F)								
Date of Birth	:-	3	1	1	0	1	9	9	1	(DD/MM/YYYY)
Class/Group	:-	С] (A	/B/C)					
Cadre :- Office attendant, Bihar legislative Assembly Secretariat								tariat		
		(Full I	Name	e.g. B.	A.SB	ihar A	dminis	trative	Servic	e,
		B.S.	S Bil	nar Se	cretari	at Serv	vice et	c.)		
Home District		Patn	a							
I hereby d	leclare	that	the	abov	e de	tails	are t	rue	to the	e best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Aniket Kur.

Name of Employee: Aniket Kumar

Place: Patna Designation: Office attendant

Date:17.02.2025 Department:Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.